

DIVISION BENCH
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/18(KB)2023
IN
C.A.(CAA)/151(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	MEENARPOLYDYED YARNS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Applicant
Ms. Ankita Dalima, PCS.]

ORDER

1. Ld. Counsel/ Authorized Representative for the applicant present.
2. Post this matter on **13.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)